

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 84/BB/ 2017	-	Admission	Rule-6 of IB	Sterling Brass Industries Manufactures & Exporters Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

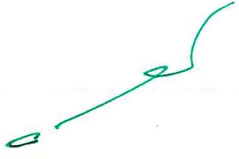
REPRESENTATION TO WHOM

SIGNATURE

ORDER

None appeared. Matter is listed for admission. Registry has raised objections.

List it on 13/09/2017.


MEMBER(J)


MEMBER(T)